

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 563
TO BE ANSWERED ON 06TH FEBRUARY, 2024

DIRECT BENEFIT UNDER PM-KISAN

563. SHRI SATYADEV PACHAURI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers across the country who have got direct benefit under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) so far;
- (b) the number of such farmers in the State of Uttar Pradesh including Kanpur city;
- (c) whether the Government has also tried to collect information from the farmers in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal instalments every four months is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. The PM-KISAN scheme is one of the largest DBT Schemes of the World.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has so far disbursed over Rs. 2.81 lakh Cr to more than 11 Cr farmers in 15 instalments. In Uttar Pradesh, 2,62,45,829 farmers have received the benefit of PM-KISAN since inception of the Scheme which also includes 2,64,827 farmers from Kanpur District.

(c) to (e): As per operational guidelines of the Scheme, it is responsibility of the States/UTs to identify and verify the eligible beneficiaries under the scheme. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode, on the basis of verified data received from the States/UTs on the PM-KISAN portal. To help the States/UTs for automated validation of the beneficiaries' data, PM-KISAN portal has been integrated with the portals of Unique Identification Authority of India (UIDAI) for Aadhar authentication; with Public Finance Management System (PFMS) for validation of account and Government employees/pensioners data; with Income Tax department for validation of income tax payee status; and with National Payment Corporation of India (NPCI) for account validation and Aadhaar based payments.

In addition, facility of self-registration has also been provided to farmers through farmers corner on the PM-KISAN portal. The same facility is also available through the PM-KISAN mobile app.
